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Title : Papers laid on the Table by members/Ministers.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table a copy of the Mid-Year Review - 2005 (Hindi and English versions).

**(Placed in Library, See No. LT 2995/05)**

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): I beg to lay on the Table-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Handloom Development Corporation Limited and The Ministry of Textiles, for the year 2004-2005.

**(Placed in Library, See No. LT 2996/05)**

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 2004-2005.

(ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 2997/05)**

(b) (i) Review by the Government of the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 2998/05)**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, on behalf of Shri P.M. Sayeed, I beg to lay on the Table-

(1) A copy of the Bhakra Beas Management Board (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 362 in Gazette of India dated the 8<sup>th</sup> October, 2005 under sub-section (3) of section 97 of the Punjab Re-organization Act, 1966.

**(Placed in Library, See No. LT 2999/05)**

(2) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2004-2005, under section 101 of the Electricity Act, 2003.

**(Placed in Library, See No. LT 3000/05)**

(3) A copy of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. L-5/25(5)/2003-CERC in Gazette of India dated the 25<sup>th</sup> August, 2005 under section 179 of the Electricity Act, 2003.

**(Placed in Library, See No. LT 3001/05)**

(4) A copy each of the following Notifications (Hindi and English versions) issued under Electricity Act, 2003:-

- (i) Notification No. Eco. 1/2005-CERC published in Gazette of India dated the 22<sup>nd</sup> September, 2005 notifying and updating the rates mentioned therein for six months for the purpose of bid evaluation.
- (ii) Notification No. L-7/25 (7)/2004-Legal published in Gazette of India dated the 19<sup>th</sup> October, 2005, extending the validity of the Notification No. L-7/25 (7)/2004-Legal dated the 30<sup>th</sup> September, 2005 upto 31<sup>st</sup> March, 2006.

**(Placed in Library, See No. LT 3002/05)**

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2003-2004, alongwith Audited Accounts, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation, Kolkata, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

**(Placed in Library, See No. LT 3003/05)**

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the National Hydroelectric Power Corporation Limited, Faridabad, for the year 2004-2005.
- (ii) Annual Report of the National Hydroelectric Power Corporation Limited, Faridabad, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3004/05)**

(b) (i) Review by the Government of the working of the Narmada Hydroelectric Development Corporation Limited, Bhopal, for the year 2004-2005.

- (ii) Annual Report of the Narmada Hydroelectric Development Corporation Limited, Bhopal, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3005/05)**

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3006/05)**

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Bar Council of India, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bar Council of India, New Delhi, for the year 2004-2005. **(Placed in Library, See No. LT 3007/05)**

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, on behalf of Shri S.S. Palanimanickam, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Social and Economic Change, Bangalore, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Social and Economic Change, Bangalore, for the year 2004-2005.

**(Placed in Library, See No. LT 3008/05)**

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Studies in Industrial Development, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3009/05)**

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Policy Research, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Policy Research, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3010/05)**

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Research on International Economic Relations, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Council for Research on International Economic Relations, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3011/05)**

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Pratichi (India) Trust, Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Pratichi (India) Trust, Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3012/05)**

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development Economics, Delhi School of Economics, Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Development Economics, Delhi School of Economics, Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3013/05)**

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council of Applied Economic Research, Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3014/05)**

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Industrial Investment Bank of India Limited, Kolkata, for the year 2004-2005.

(ii) Annual Report of the Industrial Investment Bank of India Limited, Kolkata, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3015/05)**

(9) A copy each of the following Notifications (Hindi and English versions) under section 48 of the Foreign Exchange Management Act, 1999:-

- (i) The Foreign Exchange Management (Transfer or Issue of any Foreign Security) (Third Amendment) Regulations, 2005

published in Notification No. G.S.R. 552 (E) in Gazette of India dated the 31<sup>st</sup> August, 2005.

- (ii) The Foreign Exchange Management (Deposit) (Second Amendment) Regulations, 2005 published in Notification No. G.S.R. 663 (E) in Gazette of India dated the 14<sup>th</sup> November, 2005.

**(Placed in Library, See No. LT 3016/05)**

(10) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) G.S.R. 547 (E) published in Gazette of India dated the 30<sup>th</sup> August, 2005, together with an explanatory memorandum seeking to further amend the Import Manifest (Aircraft) Regulations, 1976.
- (ii) G.S.R. 548 (E) published in Gazette of India dated the 30<sup>th</sup> August, 2005, together with an explanatory memorandum seeking to further amend the Export Manifest (Aircraft) Regulations, 1976.
- (iii) G.S.R. 619 (E) published in Gazette of India dated the 30<sup>th</sup> September, 2005 together with an explanatory memorandum making certain amendments in the Notification No. 21/2002, dated the 1<sup>st</sup> March, 2002.
- (iv) G.S.R. 568 (E) published in Gazette of India dated the 7<sup>th</sup> September, 2005, together with an explanatory memorandum regarding maintenance of security of India, prohibiting import of the book entitled "The True Furqan", sub-titled "The 21<sup>st</sup> Century Quran" published in the United States of America by Omega, 2000 and Wine Press, including any extract there from, any reprint or translation thereof or any document reproducing any matter contained therein.

**(Placed in Library, See No. LT 3017/05)**

(11) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India, State Bank of Patiala, State Bank of Hyderabad, State Bank of Saurashtra, and State Bank of Indore, for the year 2004-2005, alongwith Audited Accounts and Auditors' Report thereon.

**(Placed in Library, See No. LT 3018-3022/05)**

(12) A copy of the Annual Report (Hindi and English versions) of the Punjab and Sindh Bank for the year 2004-2005, alongwith Audited Accounts and Auditors' Report thereon under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

**(Placed in Library, See No. LT 3023/05)**

(13) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 9A of the Customs Tariff Act, 1975:-

- (i) G.S.R. 689 (E) published in Gazette of India dated the 25<sup>th</sup> November, 2005 together with an explanatory memorandum seeking to extend levy of anti-dumping duty up to the 25<sup>th</sup> day of June, 2006, on imports of Sodium Hydroxide, originating in, or exported from, Iran, Saudi Arabia, United States of America, France and Japan, pending the results of the Sunset review investigations being conducted by the Directorate General of Anti-dumping and Allied duties.
- (ii) G.S.R. 690 (E) published in Gazette of India dated the 25<sup>th</sup> November, 2005 together with an explanatory memorandum prescribing anti-dumping duty on imports of all grades of Cold Rolled Flat Products of stainless steel, originating in, or exported from the European Union, United States of America, Canada and Japan.
- (iii) G.S.R. 696 (E) published in Gazette of India dated the 29<sup>th</sup> November, 2005 together with an explanatory memorandum seeking to impose definitive anti-dumping duty on acrylonitrile butadiene, originating in, or exported from the European Union (excluding Germany), Brazil and Mexico and imported into India.

**(Placed in Library, See No. LT 3024/05)**

(14) A copy each of the Annual Reports and Accounts (Hindi and English versions) of the following Regional Rural Banks for the year ended the 31<sup>st</sup> March, 2005, together with Auditor's Report thereon:-

(i) Akola Gramin Bank, Akola

**(Placed in Library, See No. LT 3025/05)**

(ii) Alaknanda Gramin Bank, Pauri Garwal.

**(Placed in Library, See No. LT 3026/05)**

(iii) Aligarh Gramin Bank, Aligarh

**(Placed in Library, See No. LT 3027/05)**

(iv) Aravali Kshetriya Gramin Bank, Sawai Madhopur.

**(Placed in Library, See No. LT 3028/05)**

(v) Banaskantha Mehsana Gramin Bank, Patan

**(Placed in Library, See No. LT 3029/05)**

(vi) Balasore Gramya Bank, Balasore.

**(Placed in Library, See No. LT 3030/05)**

(vii) Ballia Kshetriya Gramin Bank, Ballia

**(Placed in Library, See No. LT 3031/05)**

(viii) Bastar Kshetriya Gramin Bank, Jagdhalpur.

**(Placed in Library, See No. LT 3032/05)**

(ix) Bhagirath Gramin Bank, Sitapur.

**(Placed in Library, See No. LT 3033/05)**

(x) Bhojpur Rohtas Gramin Bank, Ara.

**(Placed in Library, See No. LT 3034/05)**

(xi) Bikaner Kshetriya Gramin Bank, Bikaner.

**(Placed in Library, See No. LT 3035/05)**

(xii) Bolangir Anchalik Gramya Bank, Bolangir

**(Placed in Library, See No. LT 3036/05)**

(xiii) Buldhana Gramin Bank, Buldhana.

**(Placed in Library, See No. LT 3037/05)**

(xiv) Chikmagalur - Kodagu Grameena Bank, Chikmagalur

**(Placed in Library, See No. LT 3038/05)**

(xv) Cauvery Grameena Bank, Mysore

**(Placed in Library, See No. LT 3039/05)**

(xvi) Cachar Gramin Bank, Silchar

**(Placed in Library, See No. LT 3040/05)**

(xvii) Chambal Kshetriya Gramin Bank, Morena.	<b>(Placed in Library, See No. LT 3041/05)</b>
(xviii) Chaitanya Grameena Bank, Guntur	<b>(Placed in Library, See No. LT 3042/05)</b>
(xix) Durg Rajnandgaon Gramin Bank, Rajnandgaon	<b>(Placed in Library, See No. LT 3043/05)</b>
(xx) Etah Gramin Bank, Etah.	<b>(Placed in Library, See No. LT 3044/05)</b>
(xxi) Faridkot Bathinda Kshetriya Gramin Bank, Bathinda.	<b>(Placed in Library, See No. LT 3045/05)</b>
(xxii) Gomti Gramin Bank, Jaunpur.	<b>(Placed in Library, See No. LT 3046/05)</b>
(xxiii) Golconda Grameena Bank, Hyderabad	<b>(Placed in Library, See No. LT 3047/05)</b>
(xxiv) Gwalior Datia Kshetriya Gramin Bank, Datia	<b>(Placed in Library, See No. LT 3048/05)</b>
(xxv) Gurgaon Grameen Bank, Gurgaon.	<b>(Placed in Library, See No. LT 3049/05)</b>
(xxvi) Godavari Grameena Bank, Rajahmundry.	<b>(Placed in Library, See No. LT 3050/05)</b>
(xxvii) Gopalganj Kshetriya Gramin Bank, Gopalganj.	<b>(Placed in Library, See No. LT 3051/05)</b>
(xxviii) Gaur Gramin Bank, Malda	<b>(Placed in Library, See No. LT 3052/05)</b>
(xxix) Gorakhpur Kshetriya Gramin Bank, Gorakhpur	<b>(Placed in Library, See No. LT 3053/05)</b>
(xxx) Howrah Gramin Bank, Howrah	<b>(Placed in Library, See No. LT 3054/05)</b>
(xxxi) Himachal Gramin Bank, Mandi	<b>(Placed in Library, See No. LT 3055/05)</b>
(xxxii) Indore-Ujjain Kshetriya Gramin Bank, Ujjain.	<b>(Placed in Library, See No. LT 3056/05)</b>
(xxxiii) Jammu Rural Bank, Jammu	<b>(Placed in Library, See No. LT 3057/05)</b>
(xxxiv) Jamuna Gramin Bank, Agra	<b>(Placed in Library, See No. LT 3058/05)</b>

(xxxv) Kashi Gramin Bank, Varanasi.	<b>(Placed in Library, See No. LT 3059/05)</b>
(xxxvi) Kanpur Kshetriya Gramin Bank, Kanpur.	<b>(Placed in Library, See No. LT 3060/05)</b>
(xxxvii) Koraput Panchabati Gramya Bank, Koraput.	<b>(Placed in Library, See No. LT 3061/05)</b>
(xxxviii) Kakathiya Grameena Bank, Hanamkonda.	<b>(Placed in Library, See No. LT 3062/05)</b>
(xxxix) Kosi Kshetriya Gramin Bank, Purnia.	<b>(Placed in Library, See No. LT 3063/05)</b>
(xl) Kutch Gramin Bank, Kutch	<b>(Placed in Library, See No. LT 3064/05)</b>
(xli) Ka Bank Nongkyndong Ri Khasi Jaintia, Shillong.	<b>(Placed in Library, See No. LT 3065/05)</b>
(xlii) Krishna Grameena Bank, Gulbarga	<b>(Placed in Library, See No. LT 3066/05)</b>
(xliii) Kshetriya Kisan Gramin Bank, Mainpuri	<b>(Placed in Library, See No. LT 3067/05)</b>
(xliv) Kanakadurga Grameena Bank, Gudivada	<b>(Placed in Library, See No. LT 3068/05)</b>
(xlv) Kolar Gramin Bank, Kolar.	<b>(Placed in Library, See No. LT 3069/05)</b>
(xlv) Kamraj Rural Bank, Sopore	<b>(Placed in Library, See No. LT 3070/05)</b>
(xlvii) Malwa Gramin Bank, Sangrur.	<b>(Placed in Library, See No. LT 3071/05)</b>
(xlviii) Mithila Kshetriya Gramin Bank, Darbhanga	<b>(Placed in Library, See No. LT 3072/05)</b>
(xlix) Mizoram Rural Bank, Aizawl	<b>(Placed in Library, See No. LT 3073/05)</b>
(l) Mahakaushal Kshetriya Gramin Bank, Jabalpur.	<b>(Placed in Library, See No. LT 3074/05)</b>
(li) Manjira Gramin Bank, Sangareddy	<b>(Placed in Library, See No. LT 3075/05)</b>
(lii) Mayurakshi Gramin Bank, Birbhum	<b>(Placed in Library, See No. LT 3076/05)</b>

(liii) Monghyr Kshetriya Gramin Bank, Munger.	<b>(Placed in Library, See No. LT 3077/05)</b>
(liv) Murshidabad Gramin Bank, Murshidabad	<b>(Placed in Library, See No. LT 3078/05)</b>
(lv) Mallabhum Gramin Bank, Bankura	<b>(Placed in Library, See No. LT 3079/05)</b>
(lvi) Marwar Gramin Bank, Pali	<b>(Placed in Library, See No. LT 3080/05)</b>
(lvii) Marathwada Gramin Bank, Nanded	<b>(Placed in Library, See No. LT 3081/05)</b>
(lviii) Manipur Rural Bank, Imphal	<b>(Placed in Library, See No. LT 3082/05)</b>
(lix) Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar	<b>(Placed in Library, See No. LT 3083/05)</b>
(lx) Madhubani Kshetriya Gramin Bank, Madhubani	<b>(Placed in Library, See No. LT 3084/05)</b>
(lxi) Nagarjuna Grameena Bank, Khammam	<b>(Placed in Library, See No. LT 3085/05)</b>
(lxii) Netravati Grameena Bank, Mangalore	<b>(Placed in Library, See No. LT 3086/05)</b>
(lxiii) North Malabar Gramin Bank, Kannur.	<b>(Placed in Library, See No. LT 3087/05)</b>
(lxiv) Pravatiya Gramin Bank, Chamba.	<b>(Placed in Library, See No. LT 3088/05)</b>
(lxv) Pinakini Grameena Bank, Nellore	<b>(Placed in Library, See No. LT 3089/05)</b>
(lxvi) Pragjyotish Gaonlia Bank, Gaonlia.	<b>(Placed in Library, See No. LT 3090/05)</b>
(lxvii) Pandyan Grama Bank, Virudhunagar	<b>(Placed in Library, See No. LT 3091/05)</b>
(lxviii) Pithoragarh Keshtriya Gramin Bank, Pithoragarh	<b>(Placed in Library, See No. LT 3092/05)</b>
(lix) Raigarh Kshetriya Gramin Bank, Raigarh.	<b>(Placed in Library, See No. LT 3093/05)</b>
(lxx) Ratlam Mandsaur Kshetriya Gramin Bank, Mandsaur	<b>(Placed in Library, See No. LT 3094/05)</b>
(lxxi) Rayalseema Grameena Bank, Cuddapah.	



(lxxii) Sagar Gramin Bank, Kolkata	<b>(Placed in Library, See No. LT 3095/05)</b>
(lxxiii) Sri Sathavahana Grameena Bank, Karimnagar	<b>(Placed in Library, See No. LT 3096/05)</b>
(lxxiv) Sree Anantha Grameena Bank, Anantapur.	<b>(Placed in Library, See No. LT 3097/05)</b>
(lxxv) Surendranagar Bhavnagar Gramina Bank, Surendranagar.	<b>(Placed in Library, See No. LT 3098/05)</b>
(lxxvi) Sahyadri Gramin Bank, Shimoga	<b>(Placed in Library, See No. LT 3099/05)</b>
(lxxvii) South Malabar Gramin Bank, Malappuram.	<b>(Placed in Library, See No. LT 3100/05)</b>
(lxxviii) Surguja Kshetriya Gramin Bank, Ambikapur	<b>(Placed in Library, See No. LT 3101/05)</b>
(lxxix) Sangameshwara Grameena Bank, Mahabubnagar.	<b>(Placed in Library, See No. LT 3102/05)</b>
(lxxx) Santhal Parganas Gramin Bank, Dumka	<b>(Placed in Library, See No. LT 3103/05)</b>
(lxxxi) Sharda Gramin Bank, Satna	<b>(Placed in Library, See No. LT 3104/05)</b>
(lxxxii) Samastipur Kshetriya Gramin Bank, Samastipur	<b>(Placed in Library, See No. LT 3105/05)</b>
(lxxxiii) Saran Kshetriya Gramin Bank, Chapra	<b>(Placed in Library, See No. LT 3106/05)</b>
(lxxxiv) Sarayu Gramin Bank, Lakhimpur Kheri	<b>(Placed in Library, See No. LT 3107/05)</b>
(lxxxv) Shahjahanpur Keshtriya Gramin Bank, Shahjahanpur.	<b>(Placed in Library, See No. LT 3108/05)</b>
(lxxxvi) Thar Aanchalik Gramin Bank, Jodhpur	<b>(Placed in Library, See No. LT 3109/05)</b>
(lxxxvii) Tripura Gramin Bank, Agartala	<b>(Placed in Library, See No. LT 3110/05)</b>
(lxxxviii) Varada Grameena Bank, Kumta	<b>(Placed in Library, See No. LT 3111/05)</b>
(lxxxix) Vindhyavasini Gramin Bank, Mirzapur	<b>(Placed in Library, See No. LT 3112/05)</b>
(xc) Visveshvaraya Grameena Bank, Mandya.	<b>(Placed in Library, See No. LT 3113/05)</b>

**(Placed in Library, See No. LT 3114/05)**

(xci) Yavatmal Gramin Bank, Yavatmal.

**(Placed in Library, See No. LT 3115/05)**

(xcii) Uttarbanga Kshetriya Gramin Bank, Cooch Behar.

**(Placed in Library, See No. LT 3116/05)**

(xciii) Ellaquai Dehati Bank, Srinagar.

**(Placed in Library, See No. LT 3117/05)**

(xciv) Palamau Kshetriya Gramin Bank, Palamau.

**(Placed in Library, See No. LT 3118/05)**

(xcv) Etawah Kshetriya Gramin Bank, Etawah.

**(Placed in Library, See No. LT 3119/05)**

(xcvi) Shri Venkateswara Grameena Bank, Chittoor.

**(Placed in Library, See No. LT 3120/05)**

(15) A copy of each following Notifications (Hindi and English versions) under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956 :-

- (i) The Life Insurance Corporation of India Class I Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2005 published in Notification No. G.S.R. 559 (E) in Gazette of India dated the 5<sup>th</sup> September, 2005.
- (ii) The Life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2005 published in Notification No. G.S.R. 560 (E) in Gazette of India dated the 5<sup>th</sup> September, 2005.
- (iii) The Life Insurance Corporation of India Class – III and Class – IV Employees (Revision of Terms and Conditions of Service) Amendment Rules, 2005 published in Notification No. G.S.R. 561 (E) in Gazette of India dated the 5<sup>th</sup> September, 2005.
- (iv) The Life Insurance Corporation of India (Special Area Allowance) Amendment Rules, 2005 published in Notification No. G.S.R. 562 (E) in Gazette of India dated the 5<sup>th</sup> September, 2005.
- (v) The Life Insurance Corporation of India Class – III Employees (Special Allowance for Passing Examination) Amendment Rules, 2005 published in Notification No. G.S.R. 563 (E) in Gazette of India dated the 5<sup>th</sup> September, 2005.
- (vi) The Life Insurance Corporation of India (Special Allowance for In – House Development of Actuarial Capability) Amendment Rules, 2005 published in Notification No. G.S.R. 564 (E) in Gazette of India dated the 5<sup>th</sup> September, 2005.
- (vii) The Life Insurance Corporation of India Class III and Class IV employees (Promotion) Amendment Rules, 2005 published in Notification No. G.S.R. 565 (E) in Gazette of India dated the 5<sup>th</sup> September, 2005.

**(Placed in Library, See No. LT 3121/05)**

- (16) A copy of the Board for Industrial and Financial Reconstruction (Salaries and Allowances and Conditions of Service of Chairman and other Members) Amendment Rules, 2005 (Hindi and English versions) published in Notification No. S.O. 1261 (E) in Gazette of India dated the 12<sup>th</sup> September, 2005 under sub-section (3) of section 36 of the Sick Industrial Companies (Special Provisions) Act, 1985.

**(Placed in Library, See No. LT 3122/05)**

- (17) A copy of the Life Insurance Corporation of India (Recruitment of Apprentice Development Officers) Amendment Regulations, 2005 published in Notification No. 143 in Gazette of India dated the 18<sup>th</sup> October, 2005 under sub-section (3) of section 49 of the Life Insurance Act, 1956.

**(Placed in Library, See No. LT 3123/05)**

- (18) A copy of the Notification No. G.S.R. 697 (E) (Hindi and English versions) published in Gazette of India dated the 29<sup>th</sup> November, 2005 together with an explanatory memorandum making certain amendments in the Notification No. 32/2005 –CE, dated the 17<sup>th</sup> August, 2005 under sub-section (2) of section 38 of the Central Excise Act, 1944.

**(Placed in Library, See No. LT 3124/05)**

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2004-2005, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2004-2005.

**(Placed in Library, See No. LT 3125/05)**

- (20) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India Limited, Mumbai, for the year 2004-2005.

**(Placed in Library, See No. LT 3126/05)**

**12.02 hrs.**